ported acute housing shortage prevailing in the colliery areas according to a survey recently conducted by some educationists under the auspices of the Coal-Mines Labour Welfare Organisation;

(b) if so, full details of the survey under reference; and

(c) the steps taken or proposed to be taken to improve the situation?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) and (b). A copy of the survey report on housing conditions in Jharia and Raniganj Coalfields, prepared by the Welfare Personnel Training Institute, Bhuli is placed in the Library. [See Index No. LT-2454/60].

(c) A total number of 12,437 houses have been constructed and 4,537 houses are under construction. Sanction has been accorded for the payment of a subsidy of 25 per cent and if necessary a loan of 37½ per cent of the cost of construction of houses to those colliery owners who desire to take advantage of this. Sanction has also been accorded for the construction of 30,000 houses fully financed by the Coal Mines Labour Welfare Fund. The question of sanctioning construction of more houses is being considered.

Rock Phosphate

*340. { Shri Vidya Charan Shukla: Shri Rameshwar Tantia;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether large quantities of rock phosphate are going to be imported from Morocco and Tunisia; and

(b) the particulars of the efforts made in the last few years to obtain the supply of rock phosphate indigenously?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir. (b) A statement is placed on the Table of the House.

STATEMENT

Search for workable deposits of rock phosphate has been conducted from time to time by the Geological Survey of India and the Indian Bureau of Mines. Detailed investigation on Singhbhum deposits in Bihar was included in the Field Programmes of the Geological Survey of India for the years 1957-58. Inspections of phosphate mines in Tiruchirapalli districts of Madras and apatite mines in Singhbhum district have been carried out by the Officers of the Indian Bureau of Mines. Proving of apatite deposits in Singhbhum Copper belt has been taken in hand.

Unauthorised use of Electric Power

*341. { Shri Radha Raman: Shri Shree Narayan Das:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it has been brought to the notice of Government that electric power in many Government offices and in Ministers' residences in Delhi is being used freely and without authorization of loads or extensions;

(b) if so, what is the exact nature and the extent to which this unauthorised use is made; and

(c) whether any steps are taken or will be taken to stop this unauthorised use?

The Deputy Minister of Works, Housing and Supply (Shrl Anil K. Chanda): (a) to (c). No, Sir. No unauthorised extensions have been made or new installations provided without proper load sanction. Sometimes, however, improper use of hearters on light plugs have been noticed in government offices. This practice is discouraged and all offices have been appro-ached for co-operation in the matter, on pain of such light plugs being closed.